NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.12.2018**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa
v/s.
Himalaya House Co. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(a) OF COMPANIES ACT, 2013.

ORDER

6. M.A. 1214/MB/2018

M.A. 513/MB/2018
M.A. 514/MB/2018
IN
C.P. 707/MB/2018

At the request of both sides, list this matter on 08.01.2019.

SD/- SD/-

V. NALLASENAPATHY
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

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